

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 20-04-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite due service on respondent No.1, there is no appearance.

Two weeks time, is granted to petitioner, to cure the defects in application for substituted service through paper publication in respect of respondent No.2.

List again on 12.5.2023.

PAVANESH D.
Registrar

MG